

Year Plan and whether the document showing the latest position has since been prepared; and

(b) the result of the steps taken?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). As the House is aware, the additional taxation undertaken by the Centre this year is about Rs. 25 crores. The additional taxation by the States this year is estimated at Rs. 4.9 crores.

The document referred to in my reply on the 10th February, 1959 to Starred Question No. 13 is under print and will be placed on the Table of the House early in the current Session.

#### Indianisation of Foreign Firms

11. { Shri Ram Krishan Gupta:  
Shri A. M. Tariq:

Will the Minister of **Commerce and Industry** be pleased to refer to his statement made in Lok Sabha on the 24th April, 1959 and state:

(a) whether any plan for Indianisation of foreign firms and plantations has since been finalised; and

(b) if so, the details thereof?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) and (b). Preliminary discussions are being arranged with representative bodies like the Indian Tea Association, the United Planters' Association of Southern India, Indian Jute Mills' Association and the Associated Chambers of Commerce. The matter has not yet reached final stage.

#### Carpet Industry

12. { Shri Ram Krishan Gupta:  
Shri A. M. Tariq:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1961 on the 22nd April, 1959 and state:

(a) whether the survey of the Carpet Industry in India has since been started; and

(b) if so, the progress made so far?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) Yes, Sir.

(b) The Survey Team has already collected statistics in regard to the various aspects of the carpet industry from the Centres in Jammu and Kashmir, Uttar Pradesh and Delhi. The information collected is being compiled. The Team is expected to visit other States shortly.

#### Anti-Indian Broadcasts from Pakistan

13. { Shri Ram Krishan Gupta:  
Shri A. M. Tariq:  
Shri D. C. Sharma:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1114 on the 11th March, 1959 and state:

(a) whether it is a fact that anti-Indian broadcasts from Pakistan are still continuing;

(b) if so, whether any protest has been made to the Pakistan Government in this regard;

(c) whether any reply has been received from the Pakistan Government in this regard; and

(d) if so, the nature of the reply received?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) to (d). The Indian High Commission in Karachi have brought specific instances to the notice of the Pakistani authorities, who have stated that they would enquire into the matter.

#### Training in Watch Manufacture

14. { Shri Ram Krishan Gupta:  
Shri Ajit Singh Sarbadi:  
Shri Daljit Singh:  
Shri Achar:

Will the Minister of **Commerce and Industry** be pleased to refer to the